

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.2580/1993

(9)

At New Delhi this the 12th day of July, 1999.

Hon'ble Shri V.Ramakrishnan, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Ticket Checking Staff Kalyan Samiti,
Near Quarter No.246, Railway Harthala
Colony, Moradabad-2444001

through

its authorised Member

Sh.Akhilesh Kumar Bansal,
Travelling Ticket Examiner,
Northern Railway, Dehradun.

(By Advocate Sh.S.K. Gupta)

...Applicants

Versus

Union of India through :

1.The Secretary,
Railway Board, Rail Bhawan,
Rafi Marg, New Delhi-1

2.The General Manager, Northern Railway,
Baroda House, New Delhi-1

3.The Divisional Rail Manager,
Northern Railway, Moradabad
Division, Moradabad.

...Respondents

(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Member (J))

Sh.S.K.Gupta, learned counsel submits that the applicants seek permission to withdraw the OA as the reliefs sought for in the OA have since been granted by the respondents.

2. Permission to withdraw the OA is granted.

3. In view of the above, OA is disposed of as withdrawn.

No costs.

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)

Member (J)

V.Ramakrishnan
(V.Ramakrishnan)
Vice Chairman (A)

Later on Shri R.P.Agarwal, learned counsel for the respondents appeared.

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)

Member (J)

V.Ramakrishnan
(V.Ramakrishnan)
Vice Chairman (A)

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